

CBI Vs. Surender Singh & ors.
CC No. 3/2019

01.07.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. M. S. Bammi, Ld. counsel for A-5.
Sh. L. K. Singh, Ld. Counsel for A-6.
Sh. Sidharth Joshi, Ld. Counsel for A-7
Sh. Anil Mishra, Ld. Counsel for A-8.
A-1 to A-4 are already P.O.

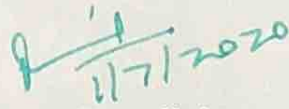
The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Further part arguments of Ld. PP heard from 11.00 AM to 1.00 PM.

Put up for further final arguments through video conferencing on **02.07.2020 at 2.00 PM.**

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
01.07.2020.